

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO.1012
TO BE ANSWERED ON 22ND JULY, 2022**

“AYUSH MEDICINES”

1012. SHRI ANURAG SHARMA:

**DR. T. SUMATHY (A) THAMIZHACHI
THANGAPANDIAN:**

Will the Minister of **AYUSH** be pleased to state:

- a) whether the approval of several indigenous medicines from the ministry of Ayush have been pending since last three-four years;
- b) if so, the details thereof and their current status;
- c) whether the applications for approval of medicines from the AYUSH Ministry have been deliberately kept pending for long periods alongwith only few approvals; and
- d) if so, the detailed list of Ayush medicines registered for approval, finally approved, rejected and pending during the last five years including the state of Uttar Pradesh?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) & (b) No Sir, As prescribed in Drugs and Cosmetics Act 1940 and Rules 1945 made thereunder, enforcement of the legal provisions pertaining to Quality Control and issuance of drug license of Ayurveda, Siddha, and Unani drugs, is vested with the State drug Controllers/ State Licensing Authorities appointed by the concerned State/ Union Territory Government. Rule 158-B in the Drugs and Cosmetics Rules, 1945 provides the regulatory guidelines for issue of license to manufacture Ayurvedic, Siddha and Unani medicines in accordance with the proof of safety and effectiveness.

As per allocation of Government Business Rules 1961 and Drugs and Cosmetics Act, 1940 and Rules 1945, approval of any product is not granted by the Ministry of Ayush in Central Government. It is granted by the concerned State/UT Government.

(c) & (d) As per the information received from State/ UT Governments, list of Ayush medicines registered for approval/finally approved/rejected and pending during the last five years is at **Annexure I.**

Annexure-I

S.no.	Name of the State/UT	Information received from State/ UTs regarding Ayush medicines registered for approval/got approved/rejected approval and pending approval in the last five years				
1.	Arunachal Pradesh	No application pending				
2.	Madhya Pradesh	3000 approval given				
3.	Goa	No application pending				
4.	Uttar Pradesh	Ayush medicines registered for approval – 315 Ayush medicines approved – 300 Applications pending for approval due to incomplete documents– 15				
5.	Himachal Pradesh	No application pending				
6.	Uttarakhand	Year	Permission granted	Rejected	Pending	
		2019-20	approximately 2700	0	0	
		2020-21	approximately 3000	0	0	
		2021-22	approximately 2500	0	0	
		2022-23	approximately 354	0	0	
7.	Tamil Nadu	Year	No. of ASU application received	No. of ASU application approved	No. of ASU pending application	No. of ASU rejected application
		2018	40	33	-	7
		2019	24	22	-	2
		2020	45	40	2	3
		2021	37	31	6	-
		2022 (up to 30.06.2022)	29	13	16	
8.	Karnataka	Year	Ayush medicines registered for approval	Approved	Rejected	Pending approval
		April 2019 to July 2022	4768	4608	63	97
9.	Puducherry	NIL				
10.	Jharkhand	Total 4280 products. No application pending.				
11.	Rajasthan	No application pending				